

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **03.06.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Bank of Baroda
Vs
A Shanthi

MAIN PETITION NUMBER :CP(IB)/116(CHE)/2023

(IA/MA) APPLICATION NUMBERS

IA(IBC)/467(CHE)/2024

ORDER

Present: Shri. Ramasubramaniam Raja, Ld. Counsel for the Petitioner.
Shri. R. Thamodharan, IRP in person.
None for the Respondent.

IRP report is available on record.

Despite publication in terms of the order dated 19.03.2024, none for the Respondent is present.

List the petition for appearance / reply / hearing on **19.07.2024**.

Sd/-
VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)

Sd/-
SANJIV JAIN
MEMBER (JUDICIAL)

vs